

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:588
ANSWERED ON:15.07.2014
ALLOCATION UNDER PDS
Mani Shri Jose K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has reduced the allocation of rice, wheat and sugar to the States including Kerala under the Public Distribution System (PDS);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether some States have urged the Government to restore their earlier quota and/or allocate additional quota for the ensuing festival season;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the details of the allocation and offtake of various commodities to/by the States including Kerala during the last two years and the current year, State, commodity and scheme-wise?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (e): Government has not reduced allocation of foodgrains and sugar to States/ Union Territories (UTs) as may be seen from the State-wise details of allocation and offtake of foodgrains (rice & wheat) under Targeted Public Distribution System (TPDS) during the last two years and the current year at Annex- I (a) to I(f) and sugar quotas at Annex-II.

States/UTs, which have not implemented National Food Security Act (NFSA), are being provided allocation under the existing TPDS which is based on March, 2000 population estimates of Registrar General of India (RGI). The States/UTs have been requesting for enhanced allocation of foodgrains as per their current population. Accordingly, additional foodgrains have been allocated to them annually since 2010-11 onwards. During the current year also, Government has allocated 66.45 lakh tons of additional foodgrains to the States/UTs for BPL and APL families and 7.11 lakh tons of foodgrains for festivals, calamity relief etc.